

(b) if so, what action Government have taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b) On 31st December, 1975, two RSS workers were arrested at Chakla village in Dewas district for indulging in clandestine propaganda against emergency measures. A printed pamphlet purporting to have been issued by Lok Sangharsh Samiti describing the alleged activities of the Indian community in USA in protest of emergency measures in India was seized from them. There is no information to indicate involvement of CIA in this matter. Both the arrested persons have been prosecuted in court under the provisions of D1SIR.

**Memorandum regarding ban on DMK and DK**

142. SHRI H. S. NARASIAH : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any memorandum from the Tamil Nadu Freedom Fighters Action Committee regarding ban on DMK and DK;

(b) if so, what are the details thereof; and

(c) what action Government have taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b) The Tamil Nadu Freedom Fighters' Action Committee has submitted a Memorandum dated 15-2-1976 welcoming the imposition of President's Rule in Tamil Nadu and demanding, *inter alia*, banning of DMK and DK parties.

(c) Activities of organisations which tend to create disaffection between different sections of the community or otherwise create conditions prejudicial to the country's security and integrity are kept under close watch by the Government for appropriate action under the law.

**Attempts by big powers to retard India's nuclear programme**

143. SHRI H. S. NARASIAH : Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether it is a fact that the big powers are attempting to retard India's nuclear programme by blocking even normal commercial transactions for the purchase of ancillary equipment; and

(b) if so, what steps Government propose to take for the completion of the second reactor at Rajasthan power plant, the heavy water plants under construction, and the fast breeder reactor at Kalpakkam ?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : (a) Some countries including U.K., U.S.A. and U.S.S.R. have informed the International Atomic Energy Agency that they will not supply certain equipments, components and materials to countries which have not signed the Non-Proliferation Treaty unless the concerned plants and facilities are subjected to the Agency's Safeguards.

(b) Steps are being taken to locate alternative suppliers wherever possible and to develop indigenous sources of supply to the extent feasible.

**Introduction of computer set up in Defence Production Units**

144. SHRI H. S. NARASIAH : will the Minister of DEFENCE be pleased to state:

(a) whether Government have ascertained that the computer set up recently introduced in the Bharat Electronics Ltd. has not adversely affected employment opportunities;

(b) whether Government are contemplating to introduce similar computer set up in the other defence production units in the country; and

(c) if so, which are the units and at what cost it is likely to be set up there?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI V. N. GAD-GIL) : (a) Yes, Sir. The installation of the computer system will not result in retrenchment of any staff.

(b) and (c) The computer facilities have already been established in the Bangalore complex and Hyderabad Division of the Hindustan Aeronautics Ltd., Bharat Earth Movers Ltd., Headquarters of Director General of Ordnance Factories, Vehicle Factory, Jabalpur and Heavy Vehicles Factory, Avadi.

As regards new computer facilities, Hindustan Aeronautics Ltd. are considering proposals to have computers in other Divisions. Mazagon Docks Ltd. are also considering a proposal to instal a computer. There is also a proposal to upgrade the existing computer facility in Heavy Vehicle Factory, Avadi. The cost involved will be known only when the proposals are finalised.

**Failure of candidates from the backward States in IAS and IPS Examinations**

145. SHRI K. B. CHETTRI :

DR. RAJAT KUMAR CHAKRA-BARTI : SHRI NABIN CHANDRA BURA-GOHAIN : Will the PRIME MINISTER be pleased to state:

(a) whether any effort has been made to find out the causes of failure of candidates from the backward States in the IAS and IPS Examinations held in 1973, 1974 and 1975; and

(b) if so, what steps are being taken to bring them upto the All India Standard in these examinations?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS (SHRI OM MEHTA) : (a) No, Sir.

(b) Direct recruitment to the All India Services is made on the basis of all India

Competitive Examinations held annually by the Union Public Service Commission. These examinations are open to all citizens of India, irrespective of their race, descent, place of birth or residence, provided they fulfil the prescribed conditions of eligibility regarding age limits, educational qualifications, etc., the primary object being to select the best talent available in the country. The rules do not provide for any reservation in the All India Services for candidates belonging to any State or region on account of its backwardness etc., because such a provision would be *ultra vires* of Article 16(2) of the Constitution which prohibits discrimination on grounds of place of birth or residence.

**Commissioning of cement factory at Bokujan in Assam**

146. SHRI K. B. CHETTRI :

DR. RAJAT KUMAR CHAKRA-BARTI : SHRI NABIN CHANDRA BURA-GOHAIN :

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) the new target date of commissioning of the cement factory at Bokajan in Assam; and

(b) whether the proposed commissioning date is far distant from the target date originally fixed; if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA) :

(a) and (b) The Cement Corporation of India is setting up a cement plant with a capacity of 2 lakh tonnes per annum at Bokajan in Assam. This project was originally scheduled to be completed by May, 1975, but the plant is now expected to go into commercial production from October, 1976. The delay in the execution of the project is mainly due to strike in the workshop of the suppliers, constraints on movement of material, power cuts, delay in the supply of critical items